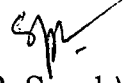



11.10.2012

A request for adjournment has been made by Sri Sanjay Kumar on behalf of Sri R.C. Singh. Sri Pankaj Awasthi for Sri A.K. Chaturvedi for respondents is present.

List on 4.12.2012


(S.P. Singh)
Member (A)


(Justice Alok K. Singh)
Member (J)

Girish/-

04-12-12
List on 28-1-2013.
Boc


✓ 28.1.13

Hon'ble Sri D. C. Lakha, Member (A)
Hon'ble Sri Navneet Kumar, Member (J)

For applicant Sri R. C. Singh.
For respondents Sri Pankaj Awasthi for Sri A. K. Chaturvedi.
Sri R. C. Singh, learned counsel for the applicant has submitted that he does not have any instructions from the applicant. Perhaps the applicant is not interested.
Accordingly, the O.A. is dismissed for want of instructions.


Member(J)


Member (A)


28-1-13
30-1-13
vidya